

Corruption in Dandakaranya Project

797. { Shri Vidya Charan Shukla:
Shri S. M. Banerjee:
Shri Daji:

} Dr. P. Srinivasan:
Shri P. G. Sen:
Shri Ram Sewak:

Will the Minister of **Rehabilitation** be pleased to state:

Will the Minister of **Education** be pleased to state:

(a) whether the Central Intelligence Bureau raided certain premises in Raipur and seized documents and papers in connection with certain cases of corruption and embezzlement handed over to it by Shri Saibal Gupta, the former Chairman of Dandakaranya Project;

(a) whether the Indian Institute of Biochemistry and Experimental Medicines in Calcutta has developed an oral vaccine which gives immunity against cholera; and

(b) what is the present stage of investigation in this matter; and

(b) if so, whether it has been tried?

(c) the particulars of the report and the names of the firms and persons involved?

The Minister of Education (Shri M. C. Chagla): (a) Work carried out at the Institute using animals has shown that immunity against cholera may be achieved by the use of a live oral vaccine developed at the Institute.

The Minister of Rehabilitation (Shri Tyagi): (a) Yes; premises of certain firms of Raipur were searched by Bhubneswar Branch of the Central Bureau of Investigation and not Central Intelligence Bureau, and some documents were seized. These searches were held in connection with certain cases registered on the basis of information of the Central Bureau of Investigation. Subsequently Shri S. K. Gupta also sent some complaints relating to the same cases.

(b) A preliminary test of the safety of the vaccine for human use has been made in a trial on ten human volunteers. The vaccine was found safe. The work is however still in an experimental stage.

Plastic Industry

799. **Shri P. C. Borooah:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(b) The cases are still under investigation and in the interest of the cases it is not desirable to disclose the details.

(c) It is not advisable to disclose the details of the report or the names of the Firms whose premises were searched and the names of the persons concerned for the reasons given above.

(a) whether it is a fact that plastic industry in the country is suffering for want of polythylene;

(b) the requirement and availability of polythylene during 1963-64 and 1964-65; and

(c) the steps being taken to meet the shortage, if any?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) There has been a shortage of polythylene in the country during the last one year.

(b) The requirements and availability of polythylene during 1963-64 and 1964-65 (April-July, 1964) have been as follows:

Period	Requirement	Availability (Indigenous production and imports)
1963-64	10,000/11,000 tonnes	8,100 tonnes
1964-65	11,000/12,000 tonnes	5,000 tonnes (April-July, 1964)

Oral Vaccine against Cholera

798. { Shri B. G. Dubey:
Shri Yashpal Singh:
Shri Oza: